

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 202
TA (IBC)- 45(PB)/2022

IN THE MATTER OF:

State Bank of India

.... Petitioner/Applicant

v.

Shakuntala Devi

.... Respondent

Order Under Section Under Rule 16(d) NCLT , 2016

Order delivered on 07.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

PRESENT:

For the Petitioner : Ms. Raveena Rai, Ms. Apeksha Dhanvijay,
Adv.

For the Respondent :

ORDER

Ld. Counsel for the Petitioner seeks time to file hard copy of the amended petition. At request, list the matter on 10.03.2023 for physical hearing.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

07.03.2023
Lalit